

Scrapping of Power Boards

459. Shri Dhirendranath:
Shri K. N. Pandey:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of Haryana have suggested that Power Boards should be scrapped as they have not served useful purposes; and

(b) if so, the action taken thereon?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No letter has been received on the subject.

(b) Does not arise.

Inter-State Committee to check unauthorised growth around Delhi

460. Shri K. N. Pandey:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there is any proposal for the appointment of a high powered inter-State Committee in order to check unauthorised growth in the capital region around Delhi; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). A High Powered Board was set up on 31st July, 1961 to coordinate the preparation and implementation of plans of development drawn up by different agencies for the Capital Region in and around Delhi. The present composition of this Board is as follows:—

- (1) Minister of Home Affairs
 ... Chairman
- (2) Minister of Works, Housing and Supply
 ... Member.
- (3) Minister of Health and Family Planning
 Member.

(4) Deputy Chairman, Planning Commission
 ... Member.

(5) Chief Minister of U. P.
 ... Member.

(6) Chief Minister of Haryana.
 ... Member.

(7) Mayor, Municipal Corporation, Delhi ... Member

(8) Lt. Governor of Delhi.
 ... Member.

(9) Chief Executive Councillor, Delhi
 ... Member

(10) Joint Secretary, Ministry of Works, Housing and Supply.
 .. Member-Secretary.

2. The last meeting of the Board was held on the 2nd May, 1967.

Seizure of Smuggled Watches in Bombay

461. Shri Vishwa Nath Pandey:
 Will the Minister of Finance be pleased to state:

(a) whether it is a fact that smuggled wrist watches worth Rs. 15000 were seized from a Transport Company at South Bombay on the 5th April, 1967; and

(b) if so, the action taken by Government so far in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) On 5th April, 1967 108 wrist watches worth about Rs. 11,000 were seized from the godown of a transport company in Bombay.

(b) The matter is under investigation.

Recovery of Important Papers by I.T. Authorities, Calcutta

462. Shri Vishwa Nath Pandey:
 Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Income-tax authorities of Calcutta on